



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	PIL/69/2022	JOYDEB DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, AFDC
3	WP(C)/7241/2022 FIXED	YASMINE DUTTA @ YASMINE AHMED SHILLA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MS. S SARMA (r-5) MS. N M DEKA (r-5)
4	WP(C)/7339/2022	MANJUSHREE GREEN TEA UNIT AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. A GOGOI MR D K BARUAH	GA, ASSAM SC, PNB
ADMISSION				
5	C.Ex.App./3/2019 WITH OFFICE NOTE, FIXED	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
6	WA/342/2019 FIXED	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
7	WITH WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)

	WITH I.A.(Civil)/3981/2019 in WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
8	ITA/10/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
9	WITH ITA/7/2022	THE COMMISSIONER OF TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
10	WITH ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
11	WITH ITA/9/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
12	Mat.App./28/2022 FIXED	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
13	WITH I.A.(Civil)/2697/2022 in Mat.App./28/2022 Mat.App./41/2022	PRATIMA MORANG Versus PRAKASH GOWALA MAKFUR RAHMAN Versus MALINA DEV BARMAN @ ANISHA RAHMAN	MR. P DEKA MR. A CHETIA MR R HOQUE MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
14	WA/176/2022 FIXED, CAVT./402/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA MR. S DAS FOR CAVEATOR
15	WITH I.A.(Civil)/1468/2022 in WA/176/2022 WA/208/2022 FIXED	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU. MR. S DAS FOR CAVEATOR SC, SEC. EDU.
16	WITH WA/205/2022	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
17	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE

18	WA/242/2022 FIXED	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
19	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
20	WA/294/2022 FIXED	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
21	WA/317/2022 CAVT. NO.09612/022, FIXED, CAVT./961/2022	PABITRA BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	MR. U K NAIR (FOR CAVEATOR) MR R SINGHA (FOR CAVEATOR) MR. A BORO (FOR CAVEATOR) MS N NEWME (FOR CAVEATOR) SC, BTC SC, PWD
22	WA/329/2022 FIXED	JHUMA NANDI Versus THE STATE OF ASSAM AND 12 ORS. E	MR. M HOSSAIN MR. S ROY MR. M H LASKAR	SC, P AND R.D. GA, ASSAM
23	WA/362/2022 B/O	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM SC, REVENUE
MATTERS REGARDING PROVINCIALIZATION				
24	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
WITH				
25	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
WITH				
26	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
WITH				
27	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
WITH				
28	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
29	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
WITH				
30	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
31	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC

32	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
33	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
34	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
35	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
36	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
37	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
38	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
39	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
40	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
41	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
42	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA

43	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
44	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
45	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
46	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
47	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
48	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
49	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
50	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
51	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
52	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
53	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
54	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
55	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
57	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA

58	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
59	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
60	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
61	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
67	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
69	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
70	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
71	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE

73	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
74	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
75	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
76	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
77	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
78	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
79	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
81	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
82	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
83	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
84	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
85	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
86	WITH WP(C)/6311/2021	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

87	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
88	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
89	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
90	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
91	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
92	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
93	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
94	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
95	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
96	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
97	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ORDERS				
98	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
99	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
100	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.

101	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
102	WA/337/2018 FIXED	DIPANKAR DIHINGIA Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	MR. R J BORDOLOI
103	Mat.App./52/2019 WITH LCR, FIXED	SMTI. RUPA BORA Versus SRI SIMANTA NATH	MR. R J BORDOLOI	SC, HEALTH
	WITH I.A.(Civil)/3196/2019 in Mat.App./52/2019	RUPA BORA Versus SIMANTA NATH		
104	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
105	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
106	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
107	WA/122/2019 FIXED	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)
	WITH I.A.(Civil)/1624/2019 in WA/122/2019	DILIP KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
108	I.A.(Civil)/1981/2019 FIXED in Mat.App./4858/2019	SRI TANAY TALUKDAR Versus SMTI. KARBI DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	
	WITH Mat.App./4858/2019 (Filing Number)	SRI TANAY TALUKDAR Versus SMTI. KARBI DAS		
109	Cont.Cas(C)/378/2020 FIXED	SHAILENDRA KUMAR SARAWGI AND ANR. Versus ARUN KUMAR AND 2 ORS.	MR. D DAS SR. ADV MR. P SENGUPTA MS T PARASHAR	MR. S C KEYAL (R1) MR. B D GOSWAMI MR A CHANDRAN MR. S ROY (R3) MR. M H LASKAR (R3) MR M HOSSAIN (R3)
	WITH			
110	Cont.Cas(C)/182/2021	SMTI SUNITA TOMDEN AND 5 ORS Versus ARUN KUMAR AND 2 ORS	MR. T T TARA MR. A T TARA	MR. S ROY (R-3) MR. M H LASKAR (R-3) MR M HOSSAIN (R-3)
111	PIL(Suo Moto)/5/2021	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP

112	Mat.App./14/2021 FIXED, WITH LCR	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
113	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
114	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
115	WA/353/2021 CAVT. NO.09262/021, FIXED, WITH WP(C)/6081/2021 (D/O), CAVT./926/2021	THE STATE OF ASSAM AND 4 ORS. Versus PRASANTA DUTTA		MR. S KALITA FOR CAVEATOR
116	Mat.App./2/2022 WITH LCR, FIXED	ASHOK GANGULY Versus SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
117	PIL/11/2022 FIXED	HARUNAL RASHID Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM SC, REVENUE
118	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
119	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
120	Mat.App./32/2022 FIXED	ANIL KUMAR NATH Versus LATA CHOUDHURY	MR M AHMED MR A. ALI N. CHOUDHURY	
121	PIL/38/2022 FIXED, AT 2:00 P.M.	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
122	PIL/67/2022 FIXED	BIJAN CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM
123	WA/69/2022 FIXED	STAMP VENDORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
124	WA/257/2022 CAVT. NO.05502/022, FIXED, CAVT./550/2022	MANOJ KUMAR CHOUDHURY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	SC, APSC MR. P MAHANTA (r-13) MS. P SAHARIA (r-13) MR. R B GOHAIN SC, TRANSPORT FOR CAVEATOR
125	WA/323/2022 FIXED	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA (r-5)
	WITH I.A.(Civil)/3021/2022 in WA/323/2022	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU.

126	I.A.(Civil)/3384/2022 in WA/13176/2022	SATYA NATH DAS Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. Y S MANNAN MS N DEKARAJA	
	WITH WA/13176/2022 (Filing Number)	SATYA NATH DAS Versus THE STATE BANK OF INDIA AND 5 ORS. A	MR. Y S MANNAN	
127	I.A.(Civil)/3428/2022 in WA/12434/2022	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, APSC SC, TRANSPORT
	WITH WA/12434/2022 (Filing Number)	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS. - A	MR. P MAHANTA	
HEARING				
128	WA/411/2013 FIXED, AT 2:00 P.M., PERSONAL APPEARANCE	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7350/2022	KRISHNA SARKAR Versus UNION OF INDIA AND 5 ORS.	MR. L GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/7359/2022	MUSTT FARIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/7363/2022	AFZAL HUSEN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/7364/2022	SALAHA KHATUN @ SALEHA KHATUN @ CHALAHA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/7365/2022	DELUWAR HUSSAIN @ MD DILWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

6	WP(C)/7370/2022	MAJIRAN BEGUM@ MAJIRAN NESSA Versus THEUNION OF INDIA AND 7 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/7371/2022	TAHIRON BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/7375/2022	MAHIRAM BEWA @ MAHIRAN BEWAH @ MAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. K K HANDIQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7377/2022	MUSSTT KHODEZA KHATUN @ MUSSTT KHOTEZA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/7411/2022	MD. ABDUL RAZAK @ REZZAKUDDIN @ A. RAZAK Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/7413/2022	ANNA BEGUM @ ANNA KHATUN Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/7414/2022	SUSEN @ SUSHEN @ SUCHEN @ SUCEN BISWAS AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/7417/2022	MD. RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/7418/2022	SULTANA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, NRC SC, NRC DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/7420/2022	MD. ANAR ALI @ ANAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/7422/2022	MUSST SAMMAT BANU @ SAMO BANU @ SAMATTA BANU Versus THE UNION OF INDIA AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/7424/2022	SUKJAN NESSA @ SUKJAN BIBI Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD S A MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

18	WP(C)/7428/2022	ABUL KALAM AZAD @ MD KALU SK Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MD S A MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
19	WP(C)/6050/2018 LCR IS WITH GOVT. COUNSEL	ABDUL JABBAR Versus UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/6628/2018	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
21	WP(C)/5693/2022 FIXED, WITH LCR	RAHIM ALI @ MD. ROHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6252/2022 WITH LCR, FIXED	NUR MOHAMMAD Versus THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
23	ITA/233/2017	PRINCIPAL COMMISSIONER OF INCOME TAX Versus SHRI LALCHAND AGARWAL	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. R K D CHOUDHURY MR.D K BAGCHI SC, A.S.G.I.	
24	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	MS. R DEVI
	WITH WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	GA, ASSAM	
25	I.A.(Civil)/3214/2022 in WP(C)/6450/2022	DULALI BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED R BEGUM H G DAISY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6450/2022	DULALI BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED R BEGUM H G DAISY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	I.A.(Civil)/3269/2022 WITH LCR, FIXED in WP(C)/2195/2019	CHITTA RANJAN DASGUPTA Versus UNION OF INDIA AND 7 ORS.	MR. B BARUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2195/2019	CHITTA RANJAN DASGUPTA Versus UNION OF INDIA AND 7 ORS.	MR. B BARUAH MR. D KONWAR MS P BATHARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	I.A.(Civil)/3397/2022 WITH LCR, FIXED in WP(C)/5738/2022	SUDHIR DAS Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

WITH
WP(C)/5738/2022

SUDHIR DAS
Versus
THE UNION OF INDIA AND 5 ORS

MS A HUSSAIN
S AHMED

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

28 I.A.(Civil)/3413/2022
in WP(C)/6053/2022

RABINDRA DAS
Versus
THE UNION OF INDIA AND 5 ORS.

MR. L R MAZUMDER
MD. I HUSSAIN

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

WITH
WP(C)/6053/2022

RABINDRA DAS
Versus
THE UNION OF INDIA AND 5 ORS.

MR. L R MAZUMDER
MD. I HUSSAIN

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7021/2018 PART-HEARD, FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
2	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
3	WITH Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
4	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
5	Arb.P./5/2020 FIXED	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
6	Arb.P./35/2021	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. M BISWAS MR S DAS MR K DEKA MS M DAS	ASSTT.S.G.I.
7	Arb.P./12/2022	SPACETECH PROJECTS AND SYSTEMS PVT LTD Versus NUMALIGARH REFINERY LTD	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. N DEKA MR. M GOGOI MR A R BAROOAH
8	WITH Arb.P./13/2022	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. Versus NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
9	Arb.P./15/2022 FIXED	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
ORDERS				
10	Arb.P./4/2019	M/S. JAY BHAWANI VINAYAK TRADING Versus GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	

11	Review.Pet./23/2021 WITH WP(C)/1705/2015 (D/O), CAVT./310/2015 (D/O)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
12	Arb.P./1/2022	BHASKAR KANTI SINHA Versus SUSHOBHAN SINHA AND 3 ORS	MR. A ROY	MR. B DEKA (r-3,4) MS P BARUAH (r-3,4)
13	I.A.(Civil)/3374/2022 WITH Arb.P./4/2014 (D/O) in Arb.P./4/2014	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA and 2 ORS	PETITIONER IN PERSON	MR B CHAKRAVORTY
HEARING				
14	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5937/2021	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
2 Cont.Cas(C)/666/2022	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	
3 Cont.Cas(C)/668/2022	SAIDUR RAHMAN Versus JAYANT NARLIKA AND 2 ORS	MR. J KALITA MS. S. KAR	
4 WP(C)/6061/2022 FIXED	ABHIJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FOREST
5 WP(C)/6861/2022	AZAD HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT (SLC), ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
6 WP(C)/6927/2022 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	SC, A S T C SC, TRANSPORT DEPTT.
7 WP(C)/7019/2022 FIXED	BICHARI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, GAD SC, PWD (BUILDING) SR. GA, ASSAM
8 WP(C)/7162/2022 FIXED	MD. AKINUR ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. SC, FINANCE
9 WP(C)/7226/2022 FIXED	TAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
10 WP(C)/7235/2022 FIXED	TAFIKUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MISS. M BORAH MR H K BARUAH	GA, ASSAM SC, REVENUE

11	WP(C)/7263/2022 FIXED	SRIMATI ROOPA DEWANJI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	GA, ASSAM SC, IWT
12	WP(C)/7348/2022	PRASANTA DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR MINTU SAIKIA MR. D J NATH	GA, ASSAM SC, P H E
13	WP(C)/7349/2022	BISHWA JYOTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A LAL MR A BRAHMA MS. C NEWME MS P TOKBIPI	GA, ASSAM SC, FOREST SC, BTC
14	WP(C)/7351/2022	SUB INSPECTOR/ MOTOR TRANSPORT FORCE NO. 881312012 KANAI LAL BERA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	DY.S.G.I.
15	WP(C)/7352/2022	SANJIB MUDOI Versus THE STATE OF ASSAM AND 3 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	GA, ASSAM SC, EXCISE DEPTT.
16	WP(C)/7358/2022	DEV KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN	GA, ASSAM SC, AG SC, FINANCE
17	WP(C)/7362/2022	SYED NAJRUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR M M ZAMAN RIYAZ KHAN	GA, ASSAM
18	WP(C)/7368/2022	HEMANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT. SC, FINANCE
19	WP(C)/7379/2022	MANTU BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, L G B R I M H DY.S.G.I.
20	WP(C)/7392/2022	MOMOTA SUKLABAIDYA Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
21	WP(C)/7398/2022	MD FORIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
22	WP(C)/7404/2022	JITU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, P H E
23	WP(C)/7407/2022	SONAFUL BHARALI Versus THE OIL INDIA LIMITED AND 5 ORS	MR. B HALDAR MR. S BARMAN	SC, OIL
24	WP(C)/7409/2022	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
25	WP(C)/7412/2022	CHANDRA PRAKASH SHILL Versus THE STATE OF ASSAM AND 9 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE
26	WP(C)/7416/2022	ASHOK SINGH Versus UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MS M ROY	DY.S.G.I.
27	WP(C)/7419/2022	MANI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
28	WP(C)/7423/2022	SARIFUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
29	WP(C)/7426/2022	CHAKRAPANI RAY Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

30	WP(C)/7427/2022	JAYANTA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
31	WP(C)/7432/2022	BASANTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	GA, ASSAM
32	WP(C)/7433/2022	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG SC, DIMA HASAO SC, IRRIGATION SC, FINANCE

ORDER (STAY VACATING)

33	I.A.(Civil)/3267/2022 FIXED in WP(C)/6534/2022 WITH WP(C)/6534/2022	SAHAB UDDIN AHMED Versus ISRAFIL ALAM AND 6 ORS.	ALHAJJ I UDDIN SC, REVENUE	MS G BORA GA, ASSAM
		ISRAFIL ALAM Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM SC, REVENUE

ADMISSION

34	WP(C)/7448/2019 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
35	WP(C)/826/2020 in WP(C)/614/2019 (D/O), FIXED	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
36	WP(C)/1853/2020 B/O	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
37	WP(C)/5652/2020 FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL SC, APGCL
38	WP(C)/158/2021 FIXED	CT/GD MUKESH CHANDRA BORA, Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K K PARASAR MR. K K PARASAR ASSTT.S.G.I.
39	WP(C)/1640/2021 FIXED	BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MRS. B CHAKRABORTY	SC, FINANCE
40	WP(C)/4845/2021	RAJDEEP KONWAR AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAUHAN MR. P MAZUMDER	MR B PUSHILAL (R-5,6) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
41	WP(C)/5051/2021 B/O	HARI CHARAN HALOI Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, AG MR. R BORPUJARI (SC, FINANCE) SC, P H E
42	WP(C)/5820/2021 B/O	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
43	WP(C)/454/2022 B/O	GS-192254K SRI BORASE PRADEEP VIKRAM Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	MR. C K S BARUAH ASSTT.S.G.I.
44	WP(C)/6688/2022 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, ASSAM

ORDERS

45	Cont.Cas(C)/119/2019 FIXED	KAMAL BORAH Versus ALOK KUMAR, IAS AND ANR.	MR. P SARMAH MS R D KAKATI MR. S UPADHAY MR. B KUMAR	MR. P N GOSWAMI
46	WP(C)/239/2019 B/O	GOPAL CH. NATH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	MR R CHAKRAVORTY (R8) GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR D DAS (R8) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
47	Cont.Cas(C)/427/2020 FIXED	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
48	Cont.Cas(C)/334/2021 B/O	DOLY BEGUM MAZUMDER Versus MRS. KEERTHI JALLI, IAS	MR. A M S MAZUMDER	MS. K PHUKAN SR GA,ASSAM
49	WP(C)/1076/2021 B/O	SANJIB CHETRY Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM
50	Cont.Cas(C)/114/2022 B/O	SWMDWN BRAHMA Versus ANURAG GOEL AND 3 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	
51	WP(C)/4856/2022 FIXED	DILIP SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/604/2022 FIXED	GULNEHAR BEGUM Versus SURANJANA SENAPATI	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU
2	Cont.Cas(C)/651/2022	SIDDIQUE ZAKIRUZ ZAMAN Versus SHADULLA KHAN, AES	MR. M ALI MR. R ISLAM J. E. SARKAR	
3	Cont.Cas(C)/652/2022	BIPIN CHANDRA DAS Versus SMTI. BIJOYA CHOUDHURY	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	
4	Cont.Cas(C)/653/2022	BASANTA KALITA Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. M H ANSARI MR. S ALIM	
5	Cont.Cas(C)/657/2022	HALIMA KHATUN AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	
6	Cont.Cas(C)/658/2022	ABDUL KADER AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	
7	Cont.Cas(C)/659/2022	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	
8	Cont.Cas(C)/660/2022	DIPEN TAMULI AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	
9	Cont.Cas(C)/670/2022	LAKHYADHAR DEKA Versus DR. BIJOYA CHOUDHURY, IAS	MR. M H ANSARI MR. S ALIM	
10	WP(C)/5416/2022 FIXED	ANOWAR HOSEN AND 18 ORS Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5813/2022 FIXED	YASHWANT PANDEY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU

12	WP(C)/6223/2022 FIXED	ADNAN SAMI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
13	WP(C)/6492/2022 FIXED	SADDAT HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, FINANCE
14	WP(C)/7146/2022 FIXED	DR. JAYASHREE DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, HIGHER EDU SC, G U
15	WP(C)/7205/2022	BIMAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/7354/2022	MRINAL BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
17	WP(C)/7356/2022	PRANAWANTA CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU.
18	WP(C)/7357/2022	TULUKAN BHARALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
19	WP(C)/7360/2022	DEBASHREE TAID Versus THE STATE OF ASSAM AND 2 ORS.	MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, SEC. EDU.
20	WP(C)/7369/2022	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
21	WP(C)/7372/2022	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. L GOGOI	SC, ELEM. EDU
22	WP(C)/7374/2022	LAKSHI KANTA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
23	WP(C)/7385/2022	POHARI MUDOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MS F INTAZ MRS J BORAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
24	WP(C)/7386/2022	ABDULLAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR. M HOSSAIN	SC, SEC. EDU. GA, ASSAM
25	WP(C)/7390/2022	PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
26	WP(C)/7393/2022	MANOJ KUMAR GOGOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS MR M REJA MS A BORAH MS. J GHOSH	SC, HEALTH
27	WP(C)/7401/2022	PALASH KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
28	WP(C)/7403/2022	JITENDRA NATH RAY Versus THE STATE OF ASSAM 5 ORS.	MR. A RAHMAN	SC, SEC. EDU. GA, ASSAM
29	WP(C)/7405/2022	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
30	WP(C)/7406/2022	KRISHNAMONI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DEKA MS. P BORAH	SC, HIGHER EDU
31	WP(C)/7408/2022	SMTI. GOPA DEY Versus THE STATE OF ASSAM AND 9 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE DEPTT.

32	WP(C)/7429/2022	MAMONI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	GA, ASSAM SC, EDU
33	WP(C)/7438/2022	SMT. SAPHIWANPHYLLA LYNGDOH Versus UNION OF INDIA AND 3 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA MS N BISHAYA	DY.S.G.I. SC, DRI
<u>ORDER NO STEPS</u>				
34	WP(C)/1423/2021 FIXED	CHAYA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. D BARMAN MS P DEVI MR. S BORDOLOI	SC, ELEM. EDU GA, ASSAM MR. A M KHAN (R4) MR A CHALIHA (R-7)
<u>ADMISSION</u>				
35	WP(C)/7736/2018 B/O	ASHIT KUMAR DEB Versus THE STATE OF ASSAM AND 6 ORS.	MS. M DEV MS M DEB MS. P DEB	MR. S P CHOUDHURY (R7) MR. A S DHILLON (R7) SC, EDU
36	WP(C)/285/2019 FIXED	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
37	WP(C)/2884/2020 FIXED	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
38	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
39	WP(C)/2852/2021 B/O	HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, SEC. EDU. SC, SEC. EDU.
40	WP(C)/5028/2021 B/O	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
WITH				
	I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
41	WP(C)/5175/2021 FIXED	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
42	WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
WITH				
	I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
43	WP(C)/6416/2021 FIXED	BIJOY KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
44	WP(C)/2616/2022 FIXED	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)
45	WP(C)/2681/2022 B/O	MD. NURJAMAL AND 96 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	SC, ELEM. EDU GA, ASSAM SC, SSA

46	WP(C)/3097/2022 B/O	MD. MOYNUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R ALI MR M Z SHAH H A AHMED MR A S SK	SC, ELEM. EDU MR. A R BHUYAN (R-6) GA, ASSAM MR. M U MAHMUD (R-7) MR. S RANA (R-6) MR S H MAHMUD (R-7)
47	WP(C)/3184/2022 B/O	MALIN CHANDRA BORO AND 87 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU MR. C K S BARUAH SC, N C T E ASSTT.S.G.I.
48	WP(C)/4353/2022 B/O	SMT. SWARNALATA DOLEY AND 33 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
49	WP(C)/5608/2022	DEEPAK SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM MR. R BORPUJARI, SC, FINANCE
50	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
	WITH			
51	WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
	WITH			
52	WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
53	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
54	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
55	WP(C)/5223/2022 B/O	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
56	WP(C)/6343/2022 B/O	ABDUL WAHAB Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU.
	WITH			
57	WP(C)/6168/2021	AMINUL HOQUE MALLICK Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI MR. M I HUDA MR. B DAS	SC, SEC. EDU. MR. M A SHEIKH (R-4) K U AHMED (R-4) MS F INTAZ (R-4)
ORDERS				
58	Cont.Cas(C)/141/2015 FIXED	SMTI SIKHA DEY SEAL Versus UDDHAB CHANDRA DAS and ORS.	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR. B TALUKDAR (R3) MR. N J KHATANIAR (R3) MS. N PHUKAN
	WITH MC/1056/2015 in Cont.Cas(C)/141/2015	SMTI SIKHA DEY SEAL Versus UDDHAB CHANDRA DAS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	
59	I.A.(Civil)/347/2021 FIXED in WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MS U DAS	

	WITH WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C
60	Cont.Cas(C)/375/2021 FIXED	SMTI GITANJALI KALITA Versus JAGADISH PRASAD BRAHMA, AES	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. S BORA
61	WP(C)/5875/2021 FIXED	GANESH KALITA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
62	Cont.Cas(C)/461/2022 B/O	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	
63	Cont.Cas(C)/507/2022 B/O	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	
64	WP(C)/5578/2022 B/O	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. GA, ASSAM MS M DAS (R6) MR. P SAIKIA (R-5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

WITHDRAWAL

1	Cont.Cas(C)/446/2022 B/O	NARMADA ROY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. R Deka S I AKAND	MR. D SAIKIA MR. R BORPUJARI MR. K GOGOI (r-2) MS. N BORDOLOI
---	-----------------------------	---	-------------------------	--

MOTION

2	Cont.Cas(C)/553/2022	SADEK ALI AHMED Versus RITURAJ BORA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR U S BORGHAIN
3	Cont.Cas(C)/654/2022	M/S DUTTA ENTERPRISE Versus ALAK JYOTI DAS		
4	Cont.Cas(C)/655/2022	MD. NURUL HOQUE Versus ANURAG GOEL , IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
5	Cont.Cas(C)/661/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
6	Cont.Cas(C)/662/2022	SHAMIM AHMED Versus ANUWARUL HOQUE	MR. JUNM LASKAR MS. J GHOSH	
7	Cont.Cas(C)/663/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
8	Cont.Cas(C)/664/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	

9	Cont.Cas(C)/665/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL AND ANR	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	
10	Cont.Cas(C)/667/2022	CHANDAN DAS Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	
11	Cont.Cas(C)/669/2022	FAZLUL MANNAN Versus ANURAG GOEL	MR. U K NAIR MR. A BORO MS. D MAHANTA MS. L DAS	
12	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
13	WP(C)/3985/2022	M/S ECI ENGINEERING AND CONSTRUCTION CO. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
14	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
	WITH			
15	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
	WITH			
16	WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
	WITH			
17	WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
18	WP(C)/7115/2022 FIXED	SARIKA MOHTA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
19	WP(C)/7116/2022 FIXED	SUNIL MOHTA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
20	WP(C)/7117/2022 FIXED	SITU GUGULIA Versus UNION OF INDIA AND 3 ORS.	MR. A DAS MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR	ASSTT.S.G.I. SC, INCOME TAX
21	WP(C)/7234/2022	MOIJUDDIN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
22	WP(C)/7353/2022	BINU HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
23	WP(C)/7355/2022	MASALAUDDIN AHMED Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. AND 4 ORS	MR. A Y CHOUDHURY MS A HUSSAIN S AHMED	
24	WP(C)/7361/2022	HAR KANTA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, WATER RESOURCE

25	WP(C)/7366/2022	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM DY.S.G.I. SC, NHIDC
26	WP(C)/7387/2022	HASTA BAHADUR CHETRI Versus THE CHAIRMAN, APDCL AND 2 ORS	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	SC, APDCL
27	WP(C)/7391/2022	PRANGOPAL ADHIKARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, P AND R.D. SC, BTC
28	WP(C)/7394/2022	HAR KANTA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	SC, WATER RESOURCE
29	WP(C)/7395/2022	DALIMI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MD. A. RASHID MR. M HUSSAIN R I MONDAL	GA, ASSAM SC, FINANCE SC, REVENUE
30	WP(C)/7396/2022	BCMS TRADERS PVT LTD Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM DY.S.G.I.
31	WP(C)/7397/2022	BALWAN SINGH @ BALWAN BHAMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM
32	WP(C)/7400/2022	GUNADHAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	GA, ASSAM
33	WP(C)/7402/2022	B D BONDED WAREHOUSE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. B PHUKAN	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/7410/2022	JELI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/7415/2022	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR S HUSSAIN	SC, PWD SC, DIMA HASAO
36	WP(C)/7421/2022	PADMA RANI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
37	WP(C)/7434/2022	SANKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, EXCISE DEPTT.
38	WP(C)/7436/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR P SARMA	SC, PWD ROAD
39	WP(C)/7437/2022	SAIF UDDIN CHOUDHURY AND 27 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	GA, ASSAM SC, NHAI DY.S.G.I. SC, PWD

ORDER (IMPLEADMENT OF PARTY)

40	I.A.(Civil)/2966/2022 in WP(C)/901/2022	KHARUPETIA MUNICIPAL BOARD Versus PANCHARATNA KRISHI PAM S.S. LTD., AND 3 ORS	MR. S CHAUHAN MR. N ALAM R K MR. P MAZUMDER MS. M BARUAH	GA, ASSAM MR. N H MAZARBHUIYAN MR. M H SAIKIA
	WITH WP(C)/901/2022	PANCHARATNA KRISHI PAM S.S. LTD., DARRANG, EP. BY GOLAM HADI CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	SC, CO OP GA, ASSAM SC, REVENUE

ADMISSION

41	WP(C)/4530/2020 CAVT. NO.0594/2020 FIXED	DHANADA DAS BORA Versus THE STATE OF ASSAM AND 14 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. N D SARMA MR J ISLAM MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR
42	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
43	WP(C)/4799/2022 B/O	HUNUFA BEGUM Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
44	WP(C)/5838/2022 FIXED	ADARSH KUMAR JHUNJHUNWALA Versus THE STATE OF ASSAM AND 5 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION GA, ASSAM
45	WP(C)/5928/2022	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
46	WP(C)/6108/2022 FIXED	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
47	WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
48	WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
WITH				
49	WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
50	WP(C)/6963/2022 FIXED	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. M DEY SC, A G V B

ORDERS

51	Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
52	WP(C)/6506/2022 B/O	SHAKTI RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. R DUBEY (R. No. 2) MS. M BARMAN(R. No. 1 & 3) SC, ELECTION COMMISSION.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2939/2022 in WP(C)/2726/2022	THE ASSAM FINANCIAL CORPORATION AND 3 ORS Versus M/S SANKHA PRESS PVT LIMITED	MS. T GOSWAMI MS. T GOSWAMI	MR J I BARBHUIYA
	WITH WP(C)/2726/2022	M/S SANKHA PRESS PVT LIMITED Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P K KALITA MS. T GOSWAMI
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2800/2022 in Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE Versus ALOK JYOTI DAS	MR J K PARAJULI	
	WITH Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE Versus DIBYAJYOTI SAHARIA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
3	I.A.(Civil)/3271/2022 in WP(C)/6024/2022	RAJDHAR MANDAL AND 9 ORS. Versus CHAUKAT ALI AND 18 ORS.	DR. B AHMED MR. A K AZAD MR. S A SIKDER MR N HAQUE	MR R BARUAH SC, CO OP GA, ASSAM
	WITH WP(C)/6024/2022	CHAUKAT ALI AND 6 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BORUAH	SC, CO OP GA, ASSAM
ADMISSION				
4	WP(C)/3215/2021 CAVT. NO.04002/021, PART-HEARD	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
6	WP(C)/1889/2014	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA

7	WP(C)/2499/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
	WITH			
8	WP(C)/7733/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
	WITH			
9	Cont.Cas(C)/471/2019	RAJU KHANIKAR Versus AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
	WITH			
10	WP(C)/5234/2019	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
11	WP(C)/2825/2016	M/S NRIPEN CH. NATH, GUWAHATI Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
12	WP(C)/3604/2016	SONA MIAH Versus THE STATE OF ASSAM AND 3 ORS	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM
13	WP(C)/3665/2016	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS.A MAHANTA MR.D GHOSH	GA, ASSAM SC, HEALTH ASSTT.S.G.I. SC, NRHM
14	WP(C)/3817/2016 CAVT. NO. 757/2016	SMTI. URMILA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.N J KHATANIAR	MR.K K MAHANTA SC, CO-OP. MR.K SINGHA SC, APEX BANK FOR CAVEATOR
15	WP(C)/3835/2016	KISHOR KUMAR DAS Versus THE UNION BANK OF INDIA and 3 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. K K BHATRA MR. R K BHATRA MR. R THAKURIA (R1-R4) MR. L P SHARMA (R1-R4)
16	WP(C)/3877/2016	DILIP KR. MAZUMDAR and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/4140/2016	SMTI. NANDITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR.B GOGOI MS.P BARUAH MR.K SINGHA MR.D GOGOI	MS.N MODI(R- 3,4&5) GA, ASSAM MR.D MOZUMDER(R- 7-9) MR.N KALITA(R- 3,4&5) MR.S DUTTA(Sr.Adv.)(R- 3,4&5) MS.P BORAH(R- 7-9) MR.S DUTTAR- 3,4and5 MR.C SHARMA(R- 3,4&5) MS.J KAKOTI(R- 7-9) MR.A K SINHA(R-6)
18	WP(C)/2882/2017	ASMAT ALI and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.D SARMAH MR.N UPADHAYA MS.R NEWAR	GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) SC, FINANCE
19	WP(C)/13/2021	MERI TUDU Versus THE REGISTRAR GENERAL GAUHATI HIGH COURT AND 2 ORS	MR K K KALITA MR. D THAOSEN MS K PHUKAN MR. B R DAS	SC, GHC
ORDERS				
20	Review.Pet./53/2016 IN RSA 254/2005(D/O)	ON THE DEATH OF DULAL CHANDRA GORE HIS SON AND PLAINTIFF SANJIB KUMAR SAH and ANR Versus SRI SUBUDH CHANDRA SARKAR and 5 ORS	MR. A C SARMA MR I RAFIQUE MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MR G BHARADWAJ MS.M BARUAH	MR G P BHOWMIK MS.M KALITA MS.P CHETIA

21	Review.Pet./36/2018 IN RSA 29/2007(D/O)	BHUPEN BARTHAKUR Versus CHANDAN DUTTA and ANR,	MR.H.DAS MR. M K SHARMA	
22	Review.Pet./112/2018 CRP 387/2015(D/O)	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS NUR MAHAL NESSA @ NUR MAHAN NESSA AND 8 ORS Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKA KHATUN AND ANR	MR G P BHOWMIK MR H RAHMAN MRS. M HORE	MR. B BANERJEE MR. D MOZUMDER MR. J LASKAR MR. A MOBARAQUE MR. P BORAH MS. C MOZUMDAR
	WITH I.A.(Civil)/1198/2020 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
	WITH I.A.(Civil)/131/2021 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
23	I.A.(Civil)/1039/2019 WP(C) 3272/2014(D/O) in WP(C)/3272/2014	NAGDIRGRAM GAON PANCHAYAT Versus THE STATE OF ASSAM and 4 ORS,	MR B KAUSHIK MR. A S DHILLON	MR S DAS GA, ASSAM MS. D SINHA MR A R BHUYAN MRS M BARMAN MR. N H BARBHUIYA MS. P TALUKDAR MR. S BORAH MS. H CHUTIA
24	I.A.(Civil)/1245/2021 WP(C) 5528/2012(D/O) in WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. AND ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY AND 3 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM SC, G M D A
25	I.A.(Civil)/2276/2021 in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	WITH Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
26	I.A.(Civil)/1287/2022 WP(C) 2787/2015(D/O) in WP(C)/2787/2015	SHRI RAFIQUE UDDIN BARLASKAR Versus THE STATE OF ASSAM and 12 ORS,	MR. N H MAZARBHUIYAN	GA, ASSAM
27	I.A.(Civil)/1457/2022 WP(C) 5610/2014(D/O) in WP(C)/5610/2014	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS B		

	WITH I.A.(Civil)/1458/2022	MD. SALIMUDDIN LASKAR and 8 ORS Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS	MR. J LASKAR	
28	I.A.(Civil)/2078/2022 in WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE) AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
	WITH WP(C)/4423/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. SC, I R C T C
29	I.A.(Civil)/3178/2022 WP(C) 5386/2021(D/O) in WP(C)/5386/2021	RISHAV JAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	SC, WATER RESOURCE
30	I.A.(Civil)/3185/2022 WP(C) 7234/2021(D/O) in WP(C)/7234/2021	RUPJYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	SC, WATER RESOURCE
31	I.A.(Civil)/3392/2022 FIRST APPEAL 66/1969(D/O), WITH CASE RECORD in WP(C)/3493/2021	ON THE DEATH OF WRIT PETITIONER NO.2 LATE JYOTI PRASAD KHADRIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3493/2021	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3393/2022 in WP(C)/3493/2021	ON THE DEATH OF WRIT PETITIONER NO.2 LATE JYOTI PRASAD KHADRIA Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
HEARING				
32	WP(C)/6491/2013 PART-HEARD	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MR. S DUTTA MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE
	WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013	SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MRS R BEGUM	GA, ASSAM
	WITH I.A.(Civil)/280/2021 in WP(C)/6491/2013	ANJALI DEVI ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MS.R BEGUM	GA, ASSAM
33	WP(C)/1307/2015 PART-HEARD	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	SC, ASLSA MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
34	Co.Pet./15/2013	PRASANTA KR. GOGOI Versus TRANS VIRTUAL PVT. LTD. TVPL	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.T J MAHANTA MR.P P DUTTA MR. B CHOUDHURY, SC, Sales Tax Department MR. B SARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	WP(C)/7008/2022 AT 10:30 AM	ASSAM FORT Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
<u>ORDER NO STEPS</u>				
3	WP(C)/3578/2021	PANGJUNG AKUMLA LKR AND ANR Versus THE UNION OF INDIA AND ANR	MR. S CHETIA MR. J P MORE	MR. S C KEYAL SC, ROC
4	WP(C)/5479/2021	AMARJIT KAPUR AND ANR Versus ALLAHABAD BANK AND 2 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
<u>ADMISSION</u>				
5	WP(C)/5198/2014	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT

6	WP(C)/6926/2014 WP(C) 1623/14 WP(C) 948/15(BOTH D/O)	MRS. ROHILA RONGPIPI and 324 ORS Versus THE STATE OF ASSAM AND 18 ORS	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN	MR.S C KEYAL GA, ASSAM MR.R DAS MR.N UPADHAYA MS.A VERMA SC, HEALTH SC, FINANCE SC, K A A C ASSTT.S.G.I.
7	WP(C)/3461/2016	BUBUL KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAMCHIARY MR.A BORO MS.C TALUKDAR	SC, WATER RESOURCE SC, FINANCE
8	WP(C)/2837/2017	SAJID AHMED SW and 16 ORS. Versus THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
9	WP(C)/4447/2017	DWITHUN MUCHAHARY and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.A K PURKAYASTHA MR.R MAZUMDAR MR.B C MUCHAHARY	C.G.C. MRS. A GAYAN MR.M PHUKAN R- 1-4 ASSTT.S.G.I.
10	WP(C)/6570/2017	SUBRATA SARKAR Versus THE UNION OF INDIA and 3 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	ASSTT.S.G.I.
11	WP(C)/7608/2017	PRANITA SAIKIA Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	SC, K A A C
12	WP(C)/7431/2018 B/O	HIMANI BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. S C BISWAS MR. S C BISWAS MR. R MAJUMDAR MRS R DEKA MS. K L R YANTHAN MS A PARVEEN	MR B D DAS SC, BTC
13	WP(C)/3248/2019 B/O	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL ASSTT.S.G.I.
14	WP(C)/6563/2019 FIXED	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A BHATTACHARYA MR. M DUTTA	GA, ASSAM
15	WITH WP(C)/8718/2019	GHANA KANTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	GA, ASSAM
16	WP(C)/2293/2020 FIXED	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
17	WITH WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
18	WP(C)/3455/2020	PRAMILA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA	GA, ASSAM SC, GHC

19	WP(C)/1912/2021 B/O	UMME KULSUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER MR G GOGOI	GA, ASSAM SC, AG SC, FINANCE SC, GHC
20	WP(C)/2645/2021	DEEP JYOTI DAS AND 8 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	MRS S BARUAH ASSTT.S.G.I.
	WITH			
21	WP(C)/2053/2021	KOMAL DEKA AND 117 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	MR. B DEKA ASSTT.S.G.I.
22	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
23	WP(C)/3510/2021 B/O	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
24	WP(C)/3967/2021	ARUNABHA GOSWAMI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
25	WP(C)/5218/2021 B/O	MD. SHAKIL AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, APDCL
26	WP(C)/463/2022 B/O	NAZIR AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM SC, IRRIGATION
27	WP(C)/808/2022	PRASANTA KUMAR GANGULY Versus THE STATE BANK OF INDIA AND 4 ORS	MR. I A TALUKDAR MR. B HUSSAIN	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN
28	WP(C)/1029/2022 B/O	KALAI DAS @ SRI KULAI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE
29	WP(C)/1429/2022	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
30	WP(C)/1636/2022 WITH LCR FIXED	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)
31	WP(C)/1770/2022 B/O	M/S. BASUMATARY ENTERPRISE AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, BTC
32	WP(C)/2111/2022	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
33	WP(C)/2199/2022 B/O	MINAKSHI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
	WITH			
34	WP(C)/3024/2022	SMT. MINAKSHI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI	GA, ASSAM
35	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
36	WP(C)/4232/2022 B/O	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE

37	WP(C)/5380/2022 FIXED	SANJAY BODO Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA	GA, ASSAM MR R DHAR SC, HANDLOOM AND TEXTILE SC. AKVIB SC, FINANCE
38	WP(C)/5743/2022 B/O	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, BTC SC, FINANCE
ORDERS				
39	WP(C)/2324/2013 WITH WP(C)/8699/2018(D/O)	SMTI DEBAJANI GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. N PHUKAN MS. R GOGOI MS. B GOGOI MR. PARAG J SAIKIA	MR. B K SHARMA MR. N DEKA (R7) MR. M CHETIA (R7) SC, SOCIAL WELFARE
40	WITH WP(C)/8624/2018	DEBAJANI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	GA, ASSAM MR. N DEKA (R7) MR. M CHETIA (R7)
41	WP(C)/2627/2019 B/O	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MS. A DEVI MR. K M HASSAN	MS. A BORA (SC, NHM)
	WITH I.A.(Civil)/2502/2022 in WP(C)/2627/2019	RIJU MANI AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. K H KHANDAKAR MR. K M HASSAN	SC, HEALTH
42	Cont.Cas(C)/115/2020	DINESH BURAGOHAIN Versus GAURAV BOTHRA, IAS AND ANR.	MD A S AHMED	
43	Cont.Cas(C)/226/2020	JAGADISH CHANDRA MEDHI Versus RAVIKANT GUPTA AND 4 ORS.	MS S K CHAUHAN MR R S CHAUHAN MD M S ALI	MR. S C BISWAS (R3) MR. B SARMA MR. P S BISWAS (R3)
44	Cont.Cas(C)/503/2020	BICHITRA KUMAR DEORI Versus RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
45	WP(C)/2755/2020 B/O	ABDUR RASHID Versus THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A GANGULY, SC, PNB MR. K K PARASAR ASSTT.S.G.I.
46	WITH WP(C)/62/2021	DHARMESWAR GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	ASSTT.S.G.I. SC, PNB
47	Cont.Cas(C)/1/2021	SUREN BHAGAWATI Versus RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
48	WITH Cont.Cas(C)/4/2021	BHAGAWAN SARMA Versus RAMENDRA NATH SARMA, A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
49	WITH Cont.Cas(C)/11/2021	NAGEN CHANDRA DAS Versus RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH RAJIB LUSHAN CHUTIA MS K BORAH
50	Cont.Cas(C)/318/2022	CHANDANA SONOWAL AND 4 ORS Versus MUKESH CH. SAHU AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	
51	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2)

52	Cont.Cas(C)/368/2022 FIXED	GO-2518M M L AGARWAL Versus VINAY KAWATRA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. R K D CHOUDHURY MR. R K D CHOUDHURY
53	I.A.(Civil)/3187/2022 WITH WP(C)/6574/2022(D/O) in WP(C)/6574/2022	MOKIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED	SC, FOREST
54	WP(C)/3722/2022	BIPIN CHANDRA BORAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	
55	WP(C)/4081/2022 FIXED	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU MR S BORTHAKUR (R-6) MR B CHANDA (r-3,4) MR. P. SINGHA (R-6)

HEARING

56	WP(C)/2731/2020 B/O	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
----	------------------------	---	---	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3125/2022	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
2	Bail Appln./3127/2022	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./3146/2022	AKKAS ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MR S HUSSAIN	PP, ASSAM
MOTION				
4	CRP/117/2022	TULU DEY Versus MADHU AGARWAL AND 3 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	
5	CRP/118/2022	SUNIL BISWAS AND 5 ORS. Versus BISWAJIT BISWAS AND 5 ORS.,	MR. A J SARMA MR. S K GHOSH MR. S K GHOSH MR G ALAM S R A NASER	
6	CRP/119/2022	MUST. ZEBIN RAHMAN Versus ON THE DEATH OF DHARMESWAR DEKA, HIS LEGAL HEIRS SMT DIPALI DEKA	MR. D C C PHUKAN	MR G J SAIKIA
7	CRP/120/2022	SAIRA BEGUM AND ORS Versus JOINUL HUSSAIN LASKAR AND 18 ORS.	MD. A SAHAD DIPALI DEVI MR. M H ALI	

8	CRP(IO)/245/2022	ANWAR HUSSAIN LASKAR Versus RAFIQUE AHMED LASKAR AND 5 ORS	MR. N ALAM G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. J HUSSAIN	
9	CRP(IO)/275/2022	MD HARISH ALI AND ANR Versus RUMI BEGUM AND 13 ORS	MR. P J SAIKIA MS D DUTTA	
10	CRP(IO)/276/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	
11	CRP(IO)/277/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	
	WITH I.A.(Civil)/3423/2022 in CRP(IO)/277/2022	SUREKHA BEDI Versus RANJAN ADHIKARI AND ANR.	MR. A DAS MRS P BARUA MR. N I KHAN MR M KALITA MS N BEDI T. JAMIR	
12	CRP(IO)/279/2022	ON THE DEATH OF KHADEM ALI HIS LEGAL HEIRS ZAIRON NESSA AND 10 ORS Versus MD. SIDDIQUE ALI AND 7 ORS	MR. B C DAS MR S CHAUHAN MR. A R SHOME	
13	CRP(IO)/280/2022	ABHIJIT SARMA AND ANR Versus STATE BANK OF INDIA AND ANR	MS. M BORAH P. SWARGIARY	
14	AB/3414/2022	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
15	WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
		ADMISSION		
16	MACApp./800/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3405/2022 in MACApp./800/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MACApp./801/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RUKIYA KHATUN @ RUKIA KHATUN AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3409/2022 in MACApp./801/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus RUKIYA KHATUN @ RUKIA KHATUN AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./802/2022	MD JAHUR ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD.AND 2 ORS.	MR. A T SARKAR	

BAIL HEARING

19	AB/2803/2022	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH MS. K BORUAH	PP, ASSAM
20	AB/2859/2022	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
21	AB/3105/2022	SAIDUL UDDIN LASKAR @ SAIDUL HAQUE LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MS. M MALLIK MS. P ADHIKARI	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

22	RSA/159/2022 FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
	WITH I.A.(Civil)/3317/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
23	RSA/167/2022	SHANKAR DAS Versus KUMADINI DAS AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/3390/2022 in RSA/167/2022	SHANKAR DAS Versus KUMADINI DAS AND ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
24	RSA/168/2022	ANJALI CHOUDHURY Versus MD. ASMAT ALI AND ORS.	MR D KALITA P. DEVI	
25	RSA/169/2022	NANI BALA DEKA Versus MOHAN CH KALITA	MR C GOSWAMI	
	WITH I.A.(Civil)/3414/2022 in RSA/169/2022	NANI BALA DEKA Versus MOHAN CH KALITA	MR C GOSWAMI	

ORDERS

26	RSA/7/2005 WITH LCR, B/O	PONARAM BARUAH AND ORS Versus ON THE DEATH OF ABDUL HAKIM HIS LEGAL HEIRS ARE (a) NASIM AHMED	MR.P K ROY MR J K PARAJULI MR.S K CHAKRABORTY MR N RAJKHOWA	MR. S SAHU (R1.A-R1.D) B CHOUDHURY MS J DAS MR S CHAKRABARTY
27	RSA/37/2011	GITESH CH. DAS and 6 ORS, Versus GONESH CH. DEY and 8 ORS,	MR.Z HAMMAD MR. T U LASKAR (A1) R P SARMAH MR. N DHAR (A1) MR.A M BARBHUIYA D DOLEY MS. U BARUAH MS.F BEGUM MS. M MEDHI (A1) R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/2140/2012 in RSA/37/2011	SMT. SHYAMA RANI DAS AND 2 ORS. Versus GONESH CH. DEY and 8 ORS,	R P SARMAH D DOLEY R DEVI	S C KEYAL S K MEDHI S K GHOSH S P CHOUDHURY P DAS A K DEY
	WITH MC/1045/2015 in RSA/37/2011	ON THE DEATH OF APPELLANT NO. 2 ATUL DAS, HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus GONESH CH. DEY and ORS,	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S C KEYAL MR.P DAS MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY

	WITH I.A.(Civil)/846/2018 in RSA/37/2011	GITESH CHANDRA DAS AND 6 ORS Versus ON DEATH OF GONESH CH. DEY HIS LEGAL HEIR SMT. ARATI RANI DEY AND 4 ORS	MRS. R DEVI	MS. F AHMED
28	WITH RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus SUBRATA DEY and 11 ORS,	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH MC/380/2011 in RSA/38/2011	GITESH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	MR.R P SARMAH MRS.R DEVI MR.D DOLEY	MR.S P CHOUDHURY
	WITH MC/381/2011 in RSA/38/2011	GITECH CH. DAS AND 6 ORS Versus SUBRATA DEY AND 11 ORS	R P SARMAH MR.D DOLEY R DEVI	S P CHOUDHURY N CHOUDHURY
	WITH MC/2141/2012 in RSA/38/2011	SMT. SHYAMA RANI DAS and 2 ORS. Versus SUBRATA DEY and 11 ORS,	R P SARMAH R DEVI	S K MEDHI S K GHOSH S P CHOUDHURY A K DEY
	WITH MC/862/2015 in RSA/38/2011	ON THE DEATH OF ATUL DAS HIS LEGAL HEIRS - SMTI SHYAMA RANI DAS and 2 ORS Versus SUBRATA DEY and 11 ORS,	MR.R P SARMAH MRS.R DEVI	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/152/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF RESPONDENTS NO.4 GONESH CH.DEY HIS LEGAL HEIRS SMT.ARATI RANI DEY and ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
	WITH I.A.(Civil)/533/2017 in RSA/38/2011	GITESH CH. DAS and 6 ORS, Versus ON THE DEATH OF GONESH CH.DEY HIS LEGAL HEIRS ARATI RANI DEY AND ORS	MR.Z HAMMAD MR.R P SARMAH MR.A M BARBHUIYA MRS.R DEVI MS.F BEGUM	MR.S K MEDHI MR.S K GHOSH MR.S P CHOUDHURY MR.A K DEY
29	RSA/231/2013 WITH LCR, B/O	NURJAHAN BEGUM and 2 ORS Versus SAYEDUR ALI and 5 ORS	MR.J AHMED MR.S DAS MR.K PASHA MS.N JAHAN	MR.T ISLAM
30	CRP/55/2014	KAMAL KISHORE DAS Versus SMTI NILIMA ADHIKARY and 11 ORS	MS.N MITRA MS.D DEVI MR.R DEY	
31	MC/3365/2014 in RSA SL. NO. 234587	MUNIA CHAUHAN Versus SRI SUKHLAL DAS and 7 ORS,	MRM R ADHIKARI MR.C K S BARUAH MS.H TERANGPI	MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2)
32	Cont.Cas(C)/44/2018	SABYASACHI DUTT Versus SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS. M BORAH MS. S GHOSH MS. A THEYO
33	I.A.(Civil)/1340/2020 in RSA/103/2019	SHIBANI RAHA ROY AND 4 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MS. M BHATTACHARJEE	MR. N ALAM MR A HUSSAIN

	WITH RSA/103/2019	SHIBANI RAHA ROY AND 6 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A CHETIA MR. A S DHILLON MS. P BASFORE MS P BORUAH MR H K SARMA MR. M SAHEWALLA	MR. A HUSSAIN MR. A MOBARAQUE
34	I.A.(CrI.)/426/2021 IN AB/370/2020 (D/O) in AB/370/2020	ATOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR. Z RAHMAN	PP, ASSAM
35	CO/50/2022 in RSA/105/2022	MAKUNDA CHRISTIAN LEPROCY AND GENERAL HOSPITAL AND 2 ORS. Versus BINOY HALAM AND ANR.	MR. A DHAR MS. D GHOSH OWEN. C MD F FARIDI	MR. S P CHOUDHURY
	WITH RSA/105/2022	BINOY HALAM AND ANR. Versus MUKUNDA CHRISTIAN LEPROSY AND GENERAL HOSPITAL AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. A DHAR MS. D GHOSH OWEN. C MD F FARIDI
36	Tr.P.(C)./58/2022 FIXED	SANJUKTA DUTTA Versus MRIDUPABAN GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. S BORA MS. N CHAKRABORTY
37	Tr.P.(C)./90/2022	SMITA SAHA Versus TANUJ KUMAR SAHA	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MR. Z HAMMAD
38	I.A.(Civil)/377/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS. Versus ABDUL HASIB CHOUDHURY AND ORS.	MR D N BHATTACHARYYA	MR. N DHAR
	WITH RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR. B C DAS MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MR. N DHAR MS. U BARUAH
	WITH I.A.(Civil)/1358/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus ABDUL HASIB CHOUDHURY AND 112 ORS.	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
	WITH I.A.(Civil)/1380/2022 in RSA/66/2019	FAISAL AHMED AND 7 ORS Versus MD. ABDUL HASIB CHOUDHURY AND ORS	MR D N BHATTACHARYYA MR D N BHATTACHARYYA	MR. T U LASKAR GA, ASSAM MS. U BARUAH
39	I.A.(Civil)/3307/2022 in SAO/5/2016	ON THE DEATH OF NASEEB ALI Versus ON THE DEATH OF GIAS AHMED CHOWDURY HIS LEGAL HEIRS SADEK AHMED CHOUDHURY	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MS. R CHOUDHURY
	WITH SAO/5/2016	ON THE DEATH OF NASEEB ALI HIS LEGAL HEIRS 1(A) BILAL AHMED AND 8 ORS Versus GIAS AHMED CHOWDURY and 24 ORS,	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	MR. A B CHOUDHURY MR I RAFIQUE (R4, R17) MS. R CHOUDHURY (R-3,- -9,13,14) MR. M A CHOUDHURY MR. M K SHARMA MISS. P M AHMED MD B ZAMAN (R4, R17) MS. M DEKA (R4, R17) MR N RAHMAN (R-3,- -9,13,14) MS F N ZAMAN (R-3,- -9,13,14) MR. S A CHOUDHURY (R4, R17)

	WITH I.A.(Civil)/3343/2022 in SAO/5/2016	MASTAKIN ALI AND 2 ORS Versus ON THE DEATH OF NASEEB ALI	MR. M H RAJBARBHUIYAN MRS. R CHETRI	GA, ASSAM MR. S K CHAKRABORTY MR. R CHOUDHURY
40	I.A.(Civil)/3335/2022 in RSA/311/2018	ON THE DEATH OF NIRMAL ROY Versus INDIAN OIL CORPORATION LTD AND 7 ORS	MR R CHAKRAVORTY MS. M DEV MS. R. ENGJAIFI S RABHA	GA, ASSAM MR. R MAZUMDAR MR. A JAHID
	WITH RSA/311/2018	INDIAN OIL CORPORATION LTD AND 3 ORS Versus SRI NIRMAL ROY AND 5 ORS	MR. R J BORDOLOI MD. R ALI MR. A JAHID	GA, ASSAM MR. R MAZUMDAR MR H BEZBARUA FOR CAVEATOR
	WITH I.A.(Civil)/3336/2022 in RSA/311/2018	ON THE DEATH OF NIRMAL ROY Versus INDIAN OIL CORPORATION LTD AND 7 ORS F	MR R CHAKRAVORTY MS. M DEV MS. R. ENGJAIFI S RABHA	GA, ASSAM MR. R MAZUMDAR MR. A JAHID
	WITH I.A.(Civil)/3337/2022 in RSA/311/2018	ON THE DEATH OF NIRMAL ROY Versus INDIAN OIL CORPORATION LTD AND 7 ORS F	MR R CHAKRAVORTY MS. M DEV MS. R. ENGJAIFI S RABHA	GA, ASSAM MR. R MAZUMDAR MR. A JAHID
41	I.A.(Civil)/3387/2022 WITH LCR in CRP(IO)/46/2014 WITH CRP(IO)/46/2014	THE STATE OF ASSAM and 3 ORS. Versus ON THE DEATH OF SUKHENDU DEY		MR G KHANDELIA
	WITH CRP(IO)/46/2014	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR.G KHANDELIA
	WITH I.A.(Civil)/3388/2022 in CRP(IO)/46/2014	THE STATE OF ASSAM and 3 ORS. Versus ON THE DEATH OF SUKHENDU DEY		MR G KHANDELIA
	WITH I.A.(Civil)/3389/2022 in CRP(IO)/46/2014	THE STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF SUKHENDU DEY		MR G KHANDELIA
42	WITH CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
43	I.A.(Civil)/3426/2022 in MFA/13091/2022 WITH MFA/13091/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/13095/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
44	I.A.(Civil)/3430/2022 B/O in RSA/13443/2022 WITH RSA/13443/2022 (Filing Number)	JAKARIA AHMED AND 2 ORS. Versus DIVISIONAL FOREST OFFICER (T) AND 6 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR J M SULAIMAN	GA, ASSAM
	WITH RSA/13443/2022 (Filing Number)	JAKARIA AHMED AND 2 ORS. Versus DIVISIONAL FOREST OFFICER (T) AND 6 ORS E	MR H R A CHOUDHURY	
45	I.A.(Civil)/3432/2022 in MACApp./13673/2022	ORIENTAL INSURANCE CO. LTD. Versus MUSSTT. NORECHA KHATUN AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	

	WITH MACApp./13673/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus NORECHA KHATUN AND ANR. F	MS. M CHOUDHURY	
	WITH I.A.(Civil)/13675/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus NORECHA KHATUN AND ANR. F	MS. M CHOUDHURY	
46	I.A.(Civil)/3434/2022 in MACApp./8708/2019	MD. NUR HUSSAIN Versus MD. ABDUL KHALEQUE AND 2 ORS	MR. A K GUPTA MR H J TAMULI MR D KALITA	
	WITH MACApp./8708/2019 (Filing Number)	MD. NUR HUSSAIN Versus MD. ABDUL KHALEQUE AND 2 ORS		
<u>HEARING</u>				
47	RSA/7/2018 CAVT. NO.1564/2017 WITH LCR, B/O	ISLAMUDDIN AHMED HAZARIKA Versus NAZIM AHMED HAZARIKA	MR. P J SAIKIA MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR S S DEY MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	WITH CO/1/2019 in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR Versus SRI ISLAMUDDIN AHMED HAZARIKA	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	WITH I.A.(Civil)/111/2019 in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR Versus SRI ISLAMUDDIN AHMED HAZARIKA	MR. P J SAIKIA	
<u>STAY MATTERS</u>				
48	Tr.P.(C)./76/2021 FIXED	JHARNA CHETRY Versus VIJOY CHETRY	MR. S ISLAM MR A HAWARI	
49	Tr.P.(C)./25/2022 FIXED	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
50	Tr.P.(C)./72/2022 FIXED	SUPRIYA DEY MANIK Versus ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	
51	Tr.P.(C)./94/2022	SMT. SUPARNA DEY Versus JAYANTA DEB	MRS. R D BHUYAN	MR. J SAIKIA MS. S KAKATI

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022

8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/439/2021	ANJIT BORA AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. J ROY (SC, ASTC) SC, TRANSPORT
2	WP(C)/1332/2021	ANITA GHOSH Versus THE STATE OF ASSAM AND 13 ORS	MR. M AHMED	MR. K N CHOUDHURY (R3) GA, ASSAM MISS. R R KAKATI (R3)
3	WP(C)/4114/2021	BHUBAN CH. SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR D K NATH	GA, ASSAM SC, REVENUE
4	WP(C)/5550/2021	AROON SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, REVENUE
5	WP(C)/6056/2021	KAMAL UDDIN AND 9 ORS Versus THE STATE BANK OF INDIA AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	MR H GUPTA (R-3,4) ASSTT.S.G.I. SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/1869/2021 in WP(C)/4308/2021	ABHIJIT MALAKAR AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	GA, ASSAM MS. D SINHA MR F Z MAZUMDER	SC, P AND R.D. MR M J QUADIR
	WITH WP(C)/4308/2021	LASKAR INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
ADMISSION				
7	WP(C)/2375/2018 CAVT. NO.0274/2018	NAZRUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM FOR CAVEATOR
8	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

10	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
11	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
12	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
13	WP(C)/3568/2020 B/O	M/S. S.B.INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
14	WP(C)/5337/2020	NABARUN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	MS. K MALAKAR GA, ASSAM MR. A BHATTACHARYA MR. A BHATTACHARJEE
15	WP(C)/5347/2020	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
16	WP(C)/557/2021 B/O	EAST INDIA SUPPLY CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM SC, REVENUE
17	WP(C)/3678/2021	MISS MAYURI GOGOI Versus THE STATE OF ASSAM AND 11 ORS	MR. U K NAIR MR. A BORO MR. B DEORI	MR B D DAS (r-9,10,11,12) MR. P BHOWMICK (r- 9,10,11,12) SC, APDCL MS K PHUKAN (R-10)
18	WP(C)/4730/2021	OMEGA BIOTECH LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, HEALTH SC, NRHM
19	WP(C)/5790/2021 B/O	SUBHASH CHANDRA DAS Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL
20	WP(C)/6646/2021	SILCHAR WHOLESALE COOPERATIVE STORES LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM
21	WP(C)/3165/2022 B/O	SMT. MADHABI BALA DEBI NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	SC, AG MR. M KALITA (R-6,7) MR. A PHUKAN (R-6,7) MR. N M DAS (R-6,7) MR. J HATIMURIA (R-6,7) SC, P H E SC, FINANCE
22	WP(C)/4574/2022 B/O	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
23	WP(C)/5721/2022 B/O	ABHIJIT MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, P AND R.D. GA, ASSAM
ORDERS				
24	I.A.(Civil)/3398/2022 B/O in WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

	WITH WP(C)/6726/2022	SRI SRI RADHA GOBINDA SEVASHRAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
25	WP(C)/6002/2022 B/O	RAJA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
26	WITH WP(C)/5919/2022 CAVT. NO. 09942/022,	UTPAL KHARGHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. K KALITA	GA, ASSAM MR. B K DAS FOR CAVEATOR SC, J M B
27	WITH WP(C)/5920/2022 CAVT. NO. 09942/022,	MANASH PROTIM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	S N SARMA MR. K KALITA	GA, ASSAM MR. B K DAS MR H P GUWALA FOR CAVEATOR SC, J M B
28	WITH WP(C)/6001/2022 CAVT. NO. 10092/022,	AZAD CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH	GA, ASSAM MR. P P BARUAH (FOR CAVEATOR) MR. R SARMA (FOR CAVEATOR) SC, J M B
29	WITH WP(C)/6006/2022	NITUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	SC, J M B
30	WITH WP(C)/6947/2022	DIPEN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
31	WITH WP(C)/6979/2022	GOUTAM BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
STAY MATTERS				
32	WP(C)/3522/2022	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
33	WP(C)/5183/2022	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	SC, P AND R.D. SC, BTC
34	WITH WP(C)/6385/2022	KIRAN BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R SINGHA	SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022

11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/122/2019 FIXED	M/S. SHASWAT DEVELOPERS PVT. LTD. Versus M/S. TANTIA CONSTRUCTIONS LTD. AND ANR.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. D BARUAH MS. N UPADHYAY MR. A I Ali
2	FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	WITH I.A.(Civil)/1849/2021 in FAO/5/2021	PABITRA BORO Versus BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
3	FAO/9/2021	ARINDAM DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MR D MAZUMDER (r-6 to 9) GA, ASSAM MR. S BISWAS (r-6 to 9) MS D DEVI (r-6 to 9)
	WITH I.A.(Civil)/2379/2021 in FAO/9/2021	ARINDAM DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	GA, ASSAM
4	CRP(IO)/25/2022 WITH LCR	BHASKAR DEB AND ANR Versus GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R-2.1,2.2,2.3,2.4) MR H DAS (R-2.1,2.2,2.3,2.4) MS. L ISLAM (R-2.1,2.2,2.3,2.4)
5	CRP(IO)/27/2022 FIXED	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 19 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. K N CHOUDHURY MR. N BHARALI MR A RAHMAN N GAUTAM

15 I.A.(Civil)/2618/2017 in MACApp./299571/2017	SMTI LAL BEGUM Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. and 8 ORS,	MS.S KHANIKAR MS.P CHOUDHURY MS.P BARUAH	MR. R C PAUL MR. R C PAUL MR. A DEKA (R-5) MR. R GOSWAMI MR. M K BORO (R-2) MS. P SHARMA MR. P K GARODIA MR. D SARMA J DAS (R-2) MR D SARMA MS. M SAIKIA MS. P BORTHAKUR MS. P BORTHAKUR MS. J DAS MS N RAJKONWAR MS N RAJKONWAR MR. A DEKA
WITH MACApp./299571/2017 (Filing Number)	SMTI LAL BEGUM Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD and 8 ORS	MR.D SARMAH MS.S KHANIKAR MS.P BARUAH MR.P UPADHYAY MRT BORA	
16 MACApp./603/2018 WITH LCR	SRI HARESWAR LAHKAR Versus THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR S PANDIT	MS. R D MOZUMDAR MR. R GOSWAMI MS. M SAIKIA MS. B BORA
WITH CO/32/2018 in MACApp./603/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI HARESWAR LAHKAR AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT MR. R GOSWAMI
17 MACApp./753/2018 WITH LCR	MD SAHIDUR RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 4 ORS	MR. S BHUYAN MR. B GOSWAMI	MR. R K BHATRA MS. S BURAGOHAIN
18 MACApp./799/2018 WITH LCR	AKBAR ALI Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M AHMED MR. N ISLAM MR N AHMED	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
19 MACApp./963/2018	SMTI PINKY BORAH Versus INDRADEO RAY AND 4 ORS	MR. P NEOG MR. R DEY	MR. S C BISWAS (R5) MR. K K BHATTA (R4) MS A DAS (R5) MR. F A HASSAN (R5) MS JONA TALUKDAR (R4) MR. P S BISWAS (R5)
WITH MACApp./430/2018	ORIENTAL INSURANCE CO. LTD. Versus NIRMAL CH. BORAH AND 4 ORS,	MR. R C PAUL MS N RAJKONWAR	MR. K K BHATTA (R5) MS JONA TALUKDAR (R5)
21 I.A.(Civil)/1307/2018 FIXED in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4)
WITH MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR H MEDHI (R4) MR. A THAKUR (R4)
WITH I.A.(Civil)/1306/2018 in MACApp./282/2018	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MR. S U AHMED
22 I.A.(Civil)/3085/2018 in MACApp./763/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MOROMI DEKA AND 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	WITH MACApp./763/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MOROMI DEKA AND 6 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR J C GOGOI (R6, R7) MR D SAIKIA (R1, R3-R5) MR. A BHATTACHARYYA (R1, R3-R5) MS N RAJKONWAR (R1, R3-R5) MR. D BANIA (R1, R3-R5)
23	CRP(IO)/298/2019	TULAB RABHA AND ANR. Versus ANUPAM BORA AND 18 ORS.	MR B C TALUKDAR MR K TALUKDAR MR K TALUKDAR	MR. D BARUAH MR I AHMED MR P S RAJA MS. T. PAIT
24	I.A.(Civil)/2531/2019 FIXED in MFA/6286/2019 WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD., UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
25	I.A.(Civil)/3935/2019 in MACApp./12535/2019 WITH MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD. MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
26	MACApp./8/2020 WITH LCR, B/O	SRI SUBRATA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS L SHARMA (R-1) MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1)
27	MACApp./16/2020 WITH LCR, B/O WITH CO/34/2021 in MACApp./16/2020	SMTI. AJANTA CHOUDHURY BARUAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS ORIENTAL INSURANCE COMPANY LTD Versus AJANTA CHOUDHURY BARUAH AND 2 ORS.	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
28	MACApp./112/2020 WITH LCR, FIXED WITH I.A.(Civil)/2342/2022 in MACApp./112/2020 WITH CO/5700/2022 (Filing Number) in MACApp./112/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI PRATIMA DAS AND 5 ORS PRATIMA DAS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. PRATIMA DAS Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. F	MR. S K GOSWAMI MS P SARMA MR. R SHARMA MR D MONDAL MR D MONDAL	MR S N KRISHNATRAYA MR D MONDAL (r-1,3,4)
29	MACApp./272/2021 WITH LCR, B/O WITH I.A.(Civil)/1868/2021 in MACApp./272/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR S N KRISHNATRAYA MR R YASIN
30	CRP(IO)/8/2022 FIXED	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
31	Review.Pet./63/2022 in WP(C)/4345/2017(D/O), WP(C)/4368/2017(D/O)	RAJAT DAIMARI AND ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B CHAKRAVARTY MS. A LALA MR. S BORDOLOI	GA, ASSAM MR. S BORA SC, BTC

32	MACApp./78/2022	LAXMI DAS Versus MD. JAHIDUL ISLAM AND 2 ORS	MR. R GOSWAMI MS A DAS	MRS. S ROY (R-3)
33	MACApp./232/2022 WITH LCR	SRI GAUTAM TALUKDAR Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR S C PANDIT	
34	MACApp./483/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. MANOWARA KHATUN AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A ALI MS. M KHATUN MS D DEORI
	WITH I.A.(Civil)/3422/2022 in MACApp./483/2022	MRS. MANOWARA KHATUN Versus ORIENTAL INSURANCE COMPANY LIMITED E	MR A ALI MS. M KHATUN	MS R D MAZUMDAR
35	I.A.(Civil)/715/2022 WITH LCR in MACApp./203/2012 WITH MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS		
	WITH MC/2966/2012 in MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS	MR.R C PAUL MISS.S ROY MS.A DAS	MR.R ALI MR.H A AHMED MD.S ALI
	WITH I.A.(Civil)/718/2022 in MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS	MS.A DAS	
	WITH I.A.(Civil)/719/2022 in MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS	MS.A DAS	
36	I.A.(Civil)/2179/2022 FIXED in MACApp./271/2021 WITH MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. Versus ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	WITH I.A.(Civil)/1863/2021 in MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
37	I.A.(Civil)/2693/2022 in MACApp./291616/2017 WITH MACApp./291616/2017 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/1414/2017	NATIONAL INSURANCE CO. LTD. Versus SMTI CHAYA RANI SARKAR and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	
38	I.A.(Civil)/2763/2022 in MACApp./216/2022 WITH MACApp./216/2022	KRISHNA BORO @ KRISHNA BADA0 AND 4 ORS Versus UNITED INDIA INSURANCE CO. LTD	MR. P RAHMAN MR S ISLAM	MR. K K BHATTA
		UNITED INDIA INSURANCE CO. LTD Versus KRISHNA BORO @ KRISHNA BADA0 AND 7 ORS	MR. K K BHATTA MR. J JOHN MS. JONA TALUKDAR	MR. P RAHMAN MR A HAQUE MR S ISLAM

39	I.A.(Civil)/2842/2022 in WP(C)/7177/2021(D/O) in WP(C)/7177/2021	ANIMESH BHAKAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MRS. S ROY MR J H LASKAR	SC, ELEM. EDU GA, ASSAM
40	I.A.(Civil)/2868/2022 in CRP/139/2013(D/O), FIXED in CRP/139/2013	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR. A K PURKAYASTHA	MS. R D MOZUMDAR
41	I.A.(Civil)/3003/2022 IN MAC.APP. ___/21 in I.A.(Civil)/1775/2021 WITH I.A.(Civil)/3002/2022	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR
		MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR
42	I.A.(Civil)/3230/2022 MAC.APP. 447/2022(D/O) in MACApp./447/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND 2 ORS. E	MS. R D MOZUMDAR	
43	I.A.(Civil)/3277/2022 WITH LCR 3 FILES in MACApp./607/2018 WITH MACApp./607/2018	THE DIVISIONAL MANAGER Versus MUNMUN SARKAR AND 4 ORS	MR. A J SAIKIA MR G S BORO	MR. R GOSWAMI MR D MONDAL
		ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus MUNMUN SARKAR AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A J SAIKIA (R5) MR D MONDAL (R1, R2) MR N N BHUYAN (R5) MR. U K DUTTA (R5) MR. B KAKATI (R5) MS B KASSHYAP (R5) MR. S SINGH (R1, R2)
44	I.A.(Civil)/3279/2022 WITH LCR 4 FILES in MACApp./120/2020 WITH MACApp./120/2020 WITH I.A.(Civil)/723/2020 in MACApp./120/2020	SMTI. BINA BORUAH AND ANR. Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS. A THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR N BARUAH MR. A DUTTA MRS. P DUTTA MR. A DUTTA MRS. P DUTTA	MR. A DUTTA MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
45	I.A.(Civil)/3425/2022 WITH LCR, B/O in MFA/191/2021 WITH MFA/191/2021	MRS. AFRUJA SULTANA AND 6 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR A ALI MS. M KHATUN MR S DUTTA MR S DUTTA	MR S DUTTA MS. R D MOZUMDAR MR A ALI MS. M KHATUN
HEARING				
46	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. Versus BITUPAN BHARALI and 2 ORS.	MR. A R AGARWALA MR. B KAKATI MR. C M MAHANTA	MR. R GOSWAMI (R-3) MR. I ALAM (R-3) MS. M SAIKIA (R-3)
47	MACApp./384/2017 WITH LCR 2 FILES	SHAZINA BEGUM and 3 ORS Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD and ANR	MR.A T SARKAR MR.K RAHMAN	MR. M A SHEIKH MS. R D MOZUMDAR MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ MS. C MOZUMDAR MR. S P SHARMA
48	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI

STAY MATTERS

49	CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 16 ORS.	MR. T ISLAM MS.A BEGUM MS.S PARBIN MS.F AHMED	GA, ASSAM MR.A C SARMA Sr. Adv., R- 1and2 MR.B HALDAR(R- 1&2)
50	CRP/77/2021 FIXED	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND 8 ORS.	MR. D MAZUMDAR MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY (R- 1,5,7,8)
51	CRP/103/2022 FIXED	PRADIP BARUAH Versus ON THE DEATH OF NAGEN CHANDRA DAS HIS LEGAL HEIRS TRIPTI DAS AND ANR	MS. P R MAHANTA MR. S R GOGOI C. SARMAH	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3115/2022	MANASH KHUTIA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA B. CHETRY	PP, ASSAM
2 Bail Appln./3119/2022	SALEH AHMED @ MD. SALEH AHMED @ NAJU Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
3 Bail Appln./3123/2022	AMINUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4 Bail Appln./3129/2022	NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	PP, ASSAM
5 Bail Appln./3132/2022	RAJESH DAS Versus THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
6 Bail Appln./3133/2022	RAHUL ALI Versus THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
7 Bail Appln./3136/2022	JAHURUL ISLAM @ JEHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
8 Bail Appln./3139/2022	MINAKSHI BORA Versus THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
9 Bail Appln./3143/2022	NAZIR UDDIN @ NAZIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	PP, ASSAM
10 Bail Appln./3144/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI	PP, ASSAM

MOTION

11	Crl.Pet./1145/2022 FIXED	DHANJIT DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
12	AB/3406/2022	ABDUL BATEN MOLLAH AND 6 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
13	AB/3410/2022	RAHMAN ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
14	AB/3411/2022	NUR MOHAMMED Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
15	AB/3413/2022	KURAN ALI @ RAJU KHAN Versus THE STATE OF ASSAM	MR H BEZBARUA B ALI SK	PP, ASSAM
16	AB/3417/2022	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	AB/3418/2022	MD. NAKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S SAHU	PP, ASSAM
18	AB/3420/2022	RAJIBUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
19	AB/3422/2022	UTPAL DAS Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
20	AB/3426/2022	SHARPAT ALI @ SARFAT ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.A./298/2022 FIXED	SONAM KEMPRAI Versus THE STATE OF ASSAM AND ANR.	N K NEOG MR S BHARALI MR. M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2550/2022 FIXED	ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
23	Bail Appln./2737/2022 FIXED	MANIRUJ JAMAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR N ISLAM	PP, ASSAM
24	Bail Appln./2823/2022 FIXED	MINTU BORAH Versus THE STATE OF ASSAM	MR. H K SHARMA	PP, ASSAM
25	Bail Appln./2866/2022 FIXED	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
26	Bail Appln./2889/2022 FIXED	SAHINUR ALOM @ SHANUR ALOM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
27	Bail Appln./2910/2022 FIXED	FARHAD ALI @ FARHAD ALI AHMED Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
28	Bail Appln./2936/2022 FIXED	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
29	Bail Appln./2939/2022 FIXED	KA-ET TERANGPI @ HANRY TERANGPI Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM

30	Bail Appln./2991/2022 FIXED	SHAH ALOM AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	Bail Appln./3019/2022 FIXED	ASHOK BORAH Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
32	Bail Appln./3023/2022 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
33	Bail Appln./3024/2022 FIXED	SAMAR DAS Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. R THAKURIA	PP, ASSAM
34	Bail Appln./3046/2022 FIXED	KADER ALI Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
35	WITH AB/3047/2022	KURBAN ALI AND 24 ORS. Versus THE STATE OF ASSAM	MS. P BORAH	MR. D SARMAH S. J. SAHARIAH PP, ASSAM
36	Bail Appln./3057/2022 FIXED	ALEKA BEGUM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
37	Bail Appln./3078/2022 FIXED	BAHARUL MONDAL AND ANR Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
38	Bail Appln./3089/2022 FIXED	ANAR HUSSAIN @ RAHUL Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM MR S ISLAM	PP, ASSAM
BAIL HEARING				
39	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR D CHAKRABORTY MRS R BEGUM MR I UDDIN MR I Y ALI	PP, ASSAM
40	AB/2484/2022 FIXED	SHARIF HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
41	AB/2775/2022 FIXED	MD MIZANUR @ MIZANUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
42	AB/2777/2022 FIXED	ABDUL MANNAN @ RITU AND 4 ORS Versus THE STATE OF ASSAM	MR A ALI MR. P K MUNIR MS. M KHATUN MR. A. GAYAN	PP, ASSAM
43	AB/2839/2022 FIXED	NIKHIL DUTTA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
44	AB/2843/2022 FIXED	JAINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
45	AB/2932/2022 B/O	JAKIR AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MR. R A MAZUMDER	PP, ASSAM
46	AB/2948/2022 FIXED	BIPUL BORUAH @ SRI BICKEY BORUAH Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
47	AB/2972/2022 FIXED	DEBASISH DEB AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
48	AB/3012/2022 FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM

49	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
50	AB/3106/2022 FIXED	BORNALI KHUTIA @ BORNALI KHUTTIYA Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
51	AB/3110/2022 FIXED	RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM
52	AB/3111/2022 FIXED	JOYA KHUTIA @ JUGOMAYA DEORI Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
53	AB/3154/2022 FIXED	GULAM MOHAMMAD CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
54	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
55	AB/3174/2022 FIXED	RUMANA BEGUM BARBHUYAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
56	AB/3175/2022 FIXED	MD. ABDUL GANI @ MD. GUNI MUNCHI AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
57	AB/3200/2022 FIXED	GOLAP RABBANI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
58	AB/3243/2022 FIXED	DULESWAR DAS Versus THE STATE OF ASSAM	MR M BORAH	PP, ASSAM
59	AB/3289/2022 FIXED	JAHDUL ALI @ JAHIDUL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
60	AB/3295/2022 B/O	KHALILUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M ALOM	PP, ASSAM
61	AB/3323/2022 FIXED	MOSFIQUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM

ORDERS

62	I.A.(Civil)/506/2022 WP(C) 1146/2020(D/O), FIXED in WP(C)/1146/2020	SURUS BANO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHID MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
----	---	---	------------------------------	---------------------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022

13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./1272/2022 AT 10:30 AM	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
<u>MOTION (BA)</u>				
2	Bail Appln./3113/2022	DIPAK TAMANG Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
3	Bail Appln./3116/2022	NITISH KUMAR @ NITESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
4	Bail Appln./3118/2022	DWIPEN DAIMARY Versus THE STATE OF ASSAM	H. H KINIMI	PP, ASSAM
5	Bail Appln./3121/2022	AVINASH DNYANESHWAR GAWDE Versus CENTRAL BUREAU OF INVESTIGATION	MR. M L PANDIA	SC, CBI
6	Bail Appln./3128/2022	JIT MUDOI AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
7	Bail Appln./3130/2022	NIYAJUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM		PP, ASSAM
8	Bail Appln./3131/2022	RAMEN BORGOPYARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA	PP, ASSAM
9	Bail Appln./3134/2022	ASIF SEIKH AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
10	Bail Appln./3140/2022	DURLAV DUTTA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM

11	Bail Appln./3141/2022	SURAJ BARAIK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
12	Bail Appln./3142/2022	ABU BAKKAR Versus THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
13	Bail Appln./3145/2022	SHAILEN NGATE @ SAILEN NARAH Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
<u>MOTION</u>				
14	CrI.Pet./798/2022 FIXED	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
15	AB/3404/2022	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
16	AB/3405/2022	RAHIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
17	AB/3407/2022	MD. FAIJUDDIN AHMED @ BOGA Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
18	AB/3408/2022	ZAKARIA AHMED @ ZAKIR AHMED Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
19	AB/3415/2022	KUSHAL SAIKIA Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
20	AB/3423/2022	ABDUL ALI @ MD ABDUL ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. B DEKA MS K BORAH	PP, ASSAM
21	AB/3425/2022	SUHALA AFTARA KHANAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
22	AB/3427/2022	BUBUL CHANDRA BORAH Versus THE STATE OF ASSAM	MR. S Ali MR K DAS	PP, ASSAM
<u>ADMISSION</u>				
23	CrI.Rev.P./448/2022 FIXED	SHOHIDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
24	CrI.Pet./649/2022 WITH LCR 1 FILE, FIXED	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(CrI.)/408/2022 in CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
25	WITH CrI.Pet./340/2020	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(CrI.)/410/2022 in CrI.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
26	WITH CrI.Pet./650/2022 WITH LCR 1 FILE	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.

WITH
I.A.(CrI.)/409/2022
in CrI.Pet./650/2022

ADITYA SONOWAL AND 17 ORS
Versus
SMT SUSHMA RAWAT AND 3 ORS.

MS D BORGHAIN
MR. P GOHAIN
MS. K BARUAH
MS. M SARMAH
MS M BORAH

MR. N ANIX SINGH
ASSTT.S.G.I.

BAIL HEARING (BA)

27	Bail Appln./1808/2022 FIXED	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
28	Bail Appln./2463/2022 WITH CASE DIARY, FIXED	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
29	Bail Appln./2503/2022 FIXED	NAYAN CHANDRA KURI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
30	Bail Appln./2595/2022 FIXED	ANITA PAL Versus THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
31	Bail Appln./2735/2022 FIXED	KAILASH DAS Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
32	Bail Appln./2745/2022 FIXED	OMAR ALI Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
33	Bail Appln./2774/2022 FIXED	MOHIDUL BHUYAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
34	Bail Appln./2772/2022	SHAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
35	Bail Appln./2786/2022 FIXED	MD NURUL HOQUE Versus THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
36	Bail Appln./2828/2022	ABDUL SALAM @ ABDUL CHALAM Versus THE STATE OF ASSAM AND ANR.	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED MR. M K CHOUDHURY	PP, ASSAM
37	Bail Appln./2882/2022 FIXED	RAGU AND ANR Versus THE STATE OF ASSAM	MR. N HASAN	PP, ASSAM
38	Bail Appln./2915/2022 FIXED	RAGU AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN	PP, ASSAM SC, FOREST
39	Bail Appln./2946/2022 FIXED	JIYABUR @ JIARUL HAQUE Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
40	Bail Appln./2954/2022 FIXED	SANJIB BISWAS Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
41	Bail Appln./2983/2022 FIXED	DIPAK GAGOI @ RUDRA @ RUDRAJIT GOGOI Versus THE STATE OF ASSAM	MR. N ZAMAN MR. S K JAIN	PP, ASSAM
41	Bail Appln./2983/2022 FIXED	JIBANTI DEKA RAJA Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM

42	Bail Appln./2989/2022 FIXED	JWALA YADAV @ SRI JWALA YADAV Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
	WITH			
43	Bail Appln./2897/2022	MOHIDUL ISLAM @ MAIDUL ISLAM Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED MR B ISLAM	PP, ASSAM
44	Bail Appln./3001/2022 FIXED	SURMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH			
45	Bail Appln./2976/2022	SOMED ALI @ SAMIR ALI @ SAMED ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
46	Bail Appln./3009/2022 FIXED	SOHRAB ALI @ SORHAB ALI Versus THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
47	Bail Appln./3039/2022 FIXED	MD. TARIK AZIZ AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
48	AB/2208/2022 FIXED	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
49	AB/2488/2022 FIXED	MUBID ALI Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
50	AB/3197/2022 B/O	BINOY BARMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
51	AB/3232/2022 FIXED	RAJIB PEGU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH			
52	Bail Appln./2829/2022	DIBBYA PATIR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
53	AB/3278/2022 FIXED	MINAJ UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
54	AB/3282/2022 FIXED	MD. NEKIB ALI Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
55	AB/3293/2022 FIXED	ABDUL GONI BARBHUYAN @ GONI MASTER Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALOM	PP, ASSAM
56	AB/3309/2022 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MISS. M DAS MD. S ISLAM MR. M DEKA	PP, ASSAM
<u>ORDERS</u>				
57	CrI.A./161/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	MR. S K DEORI (r-2) MS. SOMILA (r-2) PP, ASSAM
	WITH			
	I.A.(CrI.)/388/2022 in CrI.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
58	I.A.(CrI.)/425/2022 in CrI.A./177/2022	MD. DILUWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. K DEY	PP, ASSAM

WITH

Crl.A./177/2022

MD. DILUWAR HUSSAIN AND ANR.

MR. N N B CHOUDHURY

PP, ASSAM

Versus

THE STATE OF ASSAM

MR. M DEWAN

MS. K DEY

59 Crl.Pet./1103/2022
WITH LCR 3 FILES, FIXED

RAGU AND ANR

MR. N HASAN

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./82/2022 PART-HEARD, FIXED	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
	WITH I.A.(Crl.)/124/2022 in Crl.Pet./82/2022	SH. JINENDER KUMAR JAIN Versus AISHWARYA JAIN AND 6 ORS	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND
2	Crl.Pet./1040/2016	PUTUL BORUAH Versus STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
3	Crl.A./403/2019 WITH LCR 4 FILES	SOFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM
4	Crl.Pet./406/2019 WITH LCR 1 FILE	GIRISH CH. DAS Versus THE STATE OF ASSAM AND ANR.	MR. R GOSWAMI MS P PATHAK MS. U BHATTACHARYYA MS. R DEVI	MS S UPADHYAYA PP, ASSAM MR. B KUMAR
5	Crl.Pet./45/2021	MAHITOSH SINHA Versus THE STATE OF ASSAM AND ANR	MR B SINHA MS. H CHOUDHURY	H Z SINGHA MR. S J SARMAH MR. D TALUKDAR PP, ASSAM
6	Crl.Pet./60/2021	BASUDEV CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR I AHMED (R-1,2) PP, ASSAM
7	Crl.Pet./78/2021	SMT. BARNALI DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR A KALITA MR S DEKA MR Z RAHMAN	MS. M BARUAH (r-20) PP, ASSAM
8	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
9	Crl.A./310/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM

	WITH I.A.(CrI.)/724/2022 in CrI.A./310/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM
10	CrI.Pet./367/2022	PRAHLAD DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	MR. K BORUAH (r-2) MR. M ALOM (r-2) PP, ASSAM
11	CrI.Pet./380/2022	MD SHAYZ UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR N ISLAM	MR. N UDDIN MR S K CHHETRY PP, ASSAM
12	CrI.Pet./383/2022 WITH LCR 1 FILE	CHIDANANDA BHARALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
13	CrI.Pet./469/2022	TULIKA BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR. C CHOWDHURY MR. D K DAS MR P P MEDHI MR. S A CHOUDHURY	MR R DHAR(SC, En. Dirctorate) ASSTT.S.G.I.
ORDERS				
14	CrI.A./215/2020 WITH OFFICE NOTE, LCR 6 FILES	PALLAB CHUTIA @ KHIRUD Versus THE STATE OF ASSAM AND ANR	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
15	I.A.(CrI.)/277/2020 in CrI.A./2024/2020	ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS M DAS MS A BORAH	PP, ASSAM
	WITH CrI.A./2024/2020 (Filing Number)	ABDUL SALAM AND 3 ORS Versus THE STATE OF ASSAM AND ANR		
16	I.A.(CrI.)/215/2021 WITH LCR 5 FILES in CrI.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
	WITH CrI.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
17	I.A.(CrI.)/443/2021 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
	WITH CrI.A./171/2021	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
18	I.A.(CrI.)/449/2022 in CrI.A.(J)/6350/2022	SMTI. JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR.	MR. A SARMAH	PP, ASSAM
	WITH CrI.A.(J)/6350/2022 (Filing Number)	JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR. B	MR. A SARMAH	
	WITH I.A.(CrI.)/450/2022	JIBONTI PANIKA Versus THE STATE OF ASSAM AND ANR.	MR. A SARMAH	PP, ASSAM
19	I.A.(CrI.)/477/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
	WITH CrI.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	MR B P BORAH (R2) MR P J DUTTA (R2) MR R S RONGHANG (R2) PP, ASSAM

20	I.A.(CrI.)/533/2022 WITH OFFICE NOTE in CrI.A./7264/2022	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. B. KUMAR	MR A W AMAN (r-2 to 6) MS SURAYA RAHMAN (r-2 to 6) MR SARFRAZ NAWAZ (r-2 to 6) MR S A BARBHUYAN (r-2 to 6) PP, ASSAM
	WITH CrI.A./7264/2022 (Filing Number)	KALPANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA	PP, ASSAM
		<u>HEARING</u>		
21	CrI.A./158/2016 WITH LCR 1 FILE	UNION OF INDIA N.F. RLY, Versus SARAT GOGOI and ANR,	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA	MR H R A CHOUDHURY (OP2) MS. S K NARGIS (OP2) MISS. M BORAH (R1) MR. B B BORAH (R1) MR. A AHMED (OP2) MR. I U CHOWDHURY (OP2) MS. A GOGOI (R1) MS L BARUAH (R1)
22	CrI.A./163/2017 WITH LCR 4 FILES, B/O	JAHIR UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MRM J QUADIR MR.S Y AHMED	PP, ASSAM
		<u>STAY MATTERS</u>		
23	CrI.Pet./76/2022	GURJIT KAUR VIRDEE Versus THE STATE OF ASSAM AND ANR	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR. S N TAMULI MS. A BEGUM PP, ASSAM
24	CrI.Pet./112/2022	YOUDHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
	WITH			
25	CrI.Pet./316/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
26	CrI.Pet./139/2022 WITH LCR 1 FILE	MIJANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022

10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/80/2021 WITH LCR	KAILASH CHANDRA SARMA Versus RUMAMONI DAS	MR. S P ROY MD S HAQUE MR A K SHARMA	MR. S SHARMA MS G M THAKUR
ORDERS				
2	MC/474/2015 in MACApp SL. NO. 244537	NABAJIT CHANGMAI Versus THE ORIENTAL INSURANCE CO. LTD. and 3 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MS.D SAHA	MS.N MODI(R-2) MSP DEHINGIA(R-2) MS.M CHOUDHURY(R-2) MR.R C PAUL(R-1) MR.S DUTTAR-2 MR.C SHARMA(R-2)
3	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH MR. R BARUAH
	WITH MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	WITH I.A.(Civil)/3058/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
4	I.A.(Civil)/626/2019 in MACApp./1481/2019	UNITED INDIA INSURANCE CO. LTD Versus SRI SAMADEET BARUAH AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI
	WITH MACApp./1481/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI SAMADEET BARUAH AND 5 ORS		
5	I.A.(Civil)/2906/2019 in MACApp./9910/2019	SUDESH SHARMA Versus struck off	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA

	WITH MACApp./9910/2019 (Filing Number)	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS		
6	I.A.(Civil)/967/2022 in CRP(IO)/220/2017(D/O), FIXED in CRP(IO)/220/2017	SABIR AHMED Versus RANGILA SATNAMI and 7 ORS.	MR N HAQUE	MS. M BHATTACHARJEE
7	I.A.(Civil)/1261/2022 in MACApp./4892/2022	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS.	MS. J PAUL MS. S AHMED	MR. K K BHATTA (R-3) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
	WITH MACApp./4892/2022 (Filing Number)	LALZOMAWI HRANGKHOL AND 2 ORS. Versus THE MANAGING DIRECTOR A.B.C. INDIA LTD. AND 2 ORS. F	MS. S AHMED	
8	I.A.(Civil)/3066/2022 in CRP/179/2014(D/O) in CRP/179/2014	RAM BAHADUR MAHATO Versus SMTI DIPTI PAUL	MR. SHEELADITYA	MR B C TALUKDAR
HEARING				
9	MACApp./38/2017 WITH LCR	SMT SHEPALI BIBI and 3 ORS Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI(R-2) MR.N KALITA(R-2) MR.S DUTTAR-2 MR.S DUTTA(R-2) MR.C SHARMA(R-2)
10	MACApp./333/2018 WITH LCR	ON THE DEATH OF SUBODH KUMAR GUPTA @ SAH HIS LEGAL HEIRS Versus x	MR. M TALUKDAR MS. D KALITA	
11	MACApp./539/2018 WITH LCR	MISS RUSHI @ RUCHI THAPA Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MR P DEKA (R2 & R3) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MS M GAZLOO (R1)
12	MACApp./153/2020 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r- 2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022

14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 21st November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3114/2022	HABIBAR RAHMAN @ HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN MS. H FATIMA	PP, ASSAM
2	Bail Appln./3117/2022	LUTFOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
3	Bail Appln./3120/2022	RAMESH ALI AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
4	Bail Appln./3122/2022	BIPLAB KALITA Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
5	Bail Appln./3137/2022	JAYDEEP KONWAR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
6	Bail Appln./3138/2022	DHANI RAM DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. R GOGOI	PP, ASSAM
MOTION				
7	Crl.Rev.P./548/2022	HARI SANKAR NATH Versus PINKI NATH	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
8	Crl.Rev.P./551/2022	SIMON MEDICOS Versus HARVIKA DRUGS AND SURGICAL AND ANR.	MR. P K GARODIA MR. A DEKA	PP, ASSAM
9	Crl.Rev.P./552/2022	MD. JUHED ALI Versus MD. SURHAB ALI AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

10	Crl.Pet./1170/2022	SUNIL KUMAR SINHA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
11	Crl.Pet./1175/2022	DIPAN KR BORAH @ DIP BORAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
12	Crl.Pet./1177/2022	CHAHANUR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
13	AB/3379/2022 FIXED	SHAHEB UDDIN Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED	PP, ASSAM
WITH				
14	AB/3367/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED	PP, ASSAM
15	AB/3409/2022	MD. ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
16	AB/3412/2022	SANJIB SARMA Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
17	AB/3416/2022	RAJU BARMAN AND 6 ORS Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
18	AB/3419/2022	MAHADEV SARKAR AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
19	AB/3421/2022	BIMAL KONWAR Versus THE STATE OF ASSAM	MR D DEKA MR N J KUMAR MR. R KAMAN	PP, ASSAM
20	AB/3424/2022	AMJAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Rev.P./68/2019	PRAGATI IMPEX LTD. Versus PULIN DAS	MR G N SAHEWALLA	MR. S SHARMA MS G M THAKUR
22	Crl.Rev.P./32/2020	SHYAMAL KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. P K DAS MR. S M SARMA MR. M M DEKA	MR. R KONWAR PP, ASSAM
23	Crl.Pet./88/2021 WITH LCR 1 FILE, FIXED	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
24	Crl.Pet./244/2021 WITH LCR 1 FILE, FIXED	KAMRUL HOQUE Versus JUHERA BEGUM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM
25	Crl.Pet./282/2021 WITH LCR 2 FILES	VIJAY KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA	MR. A K PURKAYASTHA (R-2) MR. M K MAJUMDAR (R-2) MR G D CHOUDHURY (R-2) MR. S SHARMA (R-2) PP, ASSAM
26	Crl.Pet./680/2022 WITH LCR 1 FILE, FIXED	DIPAYAN PAUL Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR A SHARMA MR M RAHMAN PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./2997/2022 FIXED	HANIFUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/1164/2022 FIXED	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. N N B CHOUDHURY MR. M HUSSAIN MR D KALITA MR S DAS PP, ASSAM
29	AB/2323/2022 FIXED	BAGMITA SARMA AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH PP, ASSAM
30	AB/2344/2022 FIXED	ANANTA CHAKRABORTY Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH MS M BORAH PP, ASSAM
	WITH			
31	AB/2479/2022	KABARI CHANDA @ KABERI CHANDA Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MS. D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH PP, ASSAM
32	AB/2626/2022 FIXED	ASWINI BARUAH Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM
33	AB/2686/2022 FIXED	RAJIB JOHRI Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	PP, ASSAM
34	AB/2986/2022 FIXED	PRANJYOTI BORAH Versus THE STATE OF ASSAM	MS S PRASAD	PP, ASSAM
35	AB/3122/2022 FIXED	SHAHJAMAL SHEIKH @ JAMAL Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI	PP, ASSAM
36	AB/3187/2022 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	AB/3204/2022 FIXED	CHAND MOHAN RABHA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. N PATHAK	PP, ASSAM
38	AB/3339/2022 FIXED	DIPANKAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. G J GOSWAMI	PP, ASSAM
<u>ORDERS</u>				
39	CrI.L.P./98/2019 WITH OFFICE NOTE in CrI.A./10245/2019 WITH CrI.A./10245/2019 (Filing Number)	MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
40	I.A.(CrI.)/498/2020 in CrI.Rev.P./5799/2020	BASANTA KALITA Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM

	WITH Crl.Rev.P./5799/2020 (Filing Number)	BASANTA KALITA Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	PP, ASSAM
41	I.A.(Crl.)/356/2021 WITH LCR 4 FILES, P.B.-1 in Crl.A./146/2021 WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	PP, ASSAM
		ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM
42	I.A.(Crl.)/572/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./219/2021 WITH Crl.A./219/2021	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
		MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
43	Crl.L.P./44/2022 WITH OFFICE NOTE in Crl.A./3999/2022 WITH Crl.A./3999/2022 (Filing Number)	LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS S S ZIA	MR. N H MAZARBHUIYAN MS. L WAJEEDA PP, ASSAM
		LUCKY BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS. B	MS S S ZIA	
44	I.A.(Crl.)/628/2022 FIXED in Crl.Rev.P./408/2022 WITH Crl.Rev.P./408/2022	SAURAV BARMAN Versus LAKHESWAR BODO	MR. N SHARMA B K SINGHA	PP, ASSAM
		LAKHESWAR BODO Versus SAURAV BARMAN	MR. P K MUNIR	MR. N SHARMA B K SINGHA
45	I.A.(Crl.)/725/2022 in Crl.Rev.P./8929/2022 WITH Crl.Rev.P./8929/2022 (Filing Number)	RAKESH NATH Versus SHYAM SUNDAR SHARMA	MR C GOSWAMI	
		RAKESH NATH Versus SHYAM SUNDAR SHARMA -F	MR C GOSWAMI	
46	I.A.(Crl.)/732/2022 in Crl.Rev.P./9128/2022 WITH Crl.Rev.P./9128/2022 (Filing Number)	AKASH MODAK Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
		AKASH MODAK Versus THE STATE OF ASSAM AND ANR (F)	MR. S CHAUHAN	
47	Crl.Pet./1025/2022 FIXED	BIPUL KALITA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
<u>STAY MATTERS</u>				
48	Crl.Rev.P./487/2014 WITH Crl.M.C./974/2014 in Crl.Rev.P./487/2014	SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
		SPONDON KASHYAP Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.U SAIKIA MR.J RABHA	PP, ASSAM
49	Crl.Rev.P./392/2019 WITH LCR 3 FILES	ALPANA BORAH Versus MANOJ KALITA	MR. A SAHAD	MR D BARMAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. A DUTTA	14-11-2022	To	21-11-2022
6)	MR. S K SINGH	14-11-2022	To	25-11-2022
7)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
8)	MR. J P SHARMA	21-11-2022	To	22-11-2022
9)	MR J SHARMA	21-11-2022	To	20-12-2022
10)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
11)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
12)	MR A CHANDRAN	21-11-2022	To	22-11-2022
13)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
14)	MR. S SARMA	21-11-2022	To	24-11-2022
15)	MR S C PANDIT	21-11-2022	To	21-11-2022
16)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
17)	MR B SINHA	19-11-2022	To	03-12-2022
18)	MR. S BANIK	21-11-2022	To	22-11-2022
19)	MR. M SARANIA	21-11-2022	To	25-11-2022
20)	MR. S P ROY	21-11-2022	To	08-12-2022
21)	MR S S SHARMA	21-11-2022	To	25-11-2022
22)	MS L SHARMA	21-11-2022	To	25-11-2022
23)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
24)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
25)	MS R SAHA	21-11-2022	To	25-11-2022